

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/11251/2026 BLAPL/3762/2026	SONU PAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHANUPALI /489 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000180/2025
2	D-BLAPL/11253/2026 BLAPL/3763/2026	DURGA KACHHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHANUPALI /489 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000180/2025
3	D-BLAPL/11254/2026 BLAPL/3764/2026	SALMAN DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BALLIGUDA /80 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000115/2026
4	D-BLAPL/11269/2026 BLAPL/3765/2026	JAGA @ JAGANNATH ROHIDAS VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	JHARSUGUDA /173 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000021/2026
5	D-BLAPL/11270/2026 BLAPL/3766/2026	BAJARANG KHAMARI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BRAJARAJNAGAR /24 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000094/2026
6	D-BLAPL/11271/2026 BLAPL/3767/2026	TAYYAB KHAN VS STATE OF ODISHA (OPID)	DEBA PRASAD MISHRA VS	S.P.(CID-CRL),CUTTACK /4 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000150/2025
7	D-BLAPL/11273/2026 BLAPL/3768/2026	SWAPNESWAR MOHANTA VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	TANGI /466 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0002049/2025
8	D-BLAPL/11282/2026 BLAPL/3769/2026	SK. CHAND @ CHANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /50 /2026 S.D.J.M.,BALASORE(Baleshwar) CT/0000105/2026
9	D-BLAPL/10423/2026 BLAPL/3770/2026	BABU @ DURYODHAN MAHAKUD VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	TALCHER TOWN /1037 /2024 A.D.J.,TALCHER(Anugul) CT/0000013/2025
10	D-BLAPL/10857/2026 BLAPL/3771/2026	BIPLAB CHANDRA PANDA VS STATE OF ODISHA	DEBASIS MISHRA VS	Maitri Vihar PS /93 /2026 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000144/2026
11	D-BLAPL/11283/2026 BLAPL/3772/2026	SADHU DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000013/2026

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12	D-BLAPL/10878/2026 BLAPL/3773/2026	ABHIRAJ KUMAR @ ABHIRAJ KUMAR SAH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /577 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002516/2025
13	D-BLAPL/10945/2026 BLAPL/3774/2026	PRAKASH PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	PIPLI /119 /2026 J.M.F.C.,PIPLI(Puri) GR/0000166/2026
14	D-BLAPL/10948/2026 BLAPL/3775/2026	PRADEEP KUMAR PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	SPL.TASK FORCE /24 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000710/2025
15	D-BLAPL/10952/2026 BLAPL/3776/2026	HEMANANDA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /378 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000196/2025
16	D-BLAPL/11284/2026 BLAPL/3777/2026	LAMBA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000008/2026
17	D-BLAPL/10771/2026 BLAPL/3778/2026	PINKUN @ SUBHANKAR KHILAR VS STATE OF ODISHA	ARUNA NAYAK VS	TALCHER TOWN /178 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000024/2026
18	D-BLAPL/10977/2026 BLAPL/3779/2026	BABULAL JANI @ BABULA VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /245 /2020 A.D.J.PATNAGARH(Balangir) SC/0000028/2021
19	D-BLAPL/10984/2026 BLAPL/3780/2026	NIKHILESH NATH VS STATE OF ODISHA	UMAKANTA MISHRA VS	PIPLI /119 /2026 J.M.F.C.,PIPLI(Puri) GR/0000166/2026
20	D-BLAPL/11347/2026 BLAPL/3781/2026	SATYAM SWAIN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
21	D-BLAPL/11118/2026 BLAPL/3782/2026	ASHWATHAMA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000037/2026
22	D-BLAPL/11210/2026 BLAPL/3783/2026	DHIRU BARDHAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /158 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000072/2025
23	D-BLAPL/11038/2026	BASISTHA PADHAN	AJIT KUMAR RAUT	BANHARPALI /74 /2026

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	BLAPL/3784/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000016/2026
24	D-BLAPL/11217/2026 BLAPL/3785/2026	PURNA CHANDRA SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /252 /2024 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000467/2024
25	D-BLAPL/11361/2026 BLAPL/3786/2026	RATIKANTA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /516 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000639/2025
26	D-BLAPL/11221/2026 BLAPL/3787/2026	SUBHA @ JUBULA @ SUBHRANSU PARIDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUDWAR /245 /2025 3RD A.D.J., CUTTACK(Cuttack) ST/0000046/2026
27	D-BLAPL/11223/2026 BLAPL/3788/2026	RAJU JENA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	// 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000002/2026
28	D-BLAPL/11229/2026 BLAPL/3789/2026	DEBANANDA MEHER VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR TOWN /54 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000392/2026
29	D-BLAPL/11230/2026 BLAPL/3790/2026	RAJU LAXMAN NEWARE VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	MAHULPALI /32 /2026 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000167/2026
30	D-BLAPL/11363/2026 BLAPL/3791/2026	BABU @ SARFARAJ ANSARI VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /39 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000118/2025
31	D-BLAPL/11348/2026 BLAPL/3792/2026	PRABHAT BHOI @ TITU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
32	D-BLAPL/11365/2026 BLAPL/3793/2026	RAM IQBAL RAY @ MQ. RAM EKBAL RAY VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /285 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000058/2022
33	D-BLAPL/11362/2026 BLAPL/3794/2026	SRIDHAR NAHAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SARANAKUL /29 /2026 J.M.F.C.,ODAGAON(Nayagarh) GR/0000082/2026
34	D-BLAPL/10715/2026 BLAPL/3795/2026	SUKADEB MONDAL VS	DHANANJAYA MUND VS	ATHAMALLIK /283 /2025 SPECIAL JUDGE ATHMALLIK(Anugul)

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35	D-BLAPL/2448/2026 BLAPL/3796/2026	STATE OF ODISHA PRAKASH NAIK VS	AKSHAYA KUMAR NAYAK VS	Spl/0000024/2025 GURUDIJHATIA /138 /2023 A.D.J.,ATHAGARH(Cuttack)
36	D-BLAPL/10747/2026 BLAPL/3797/2026	STATE OF ODISHA SAGAR GHADEI VS	DEEPAK RANJAN PARIDA VS	ST/0000034/2024 KHURDA MODEL /154 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor
37	D-BLAPL/11075/2026 BLAPL/3798/2026	STATE OF ODISHA SPANDAN MOHANTY VS	RAMESH AGARWAL VS	TR/0000051/2026 BALUGAON P.S. /380 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK
38	D-BLAPL/11014/2026 BLAPL/3799/2026	STATE OF ODISHA KANHA @ RAHUL @ SATRUGHNA MAHALIK VS	RUDRA NARAYAN PARIJA VS	GR/0000787/2025 CHANDABALI /524 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B
39	D-BLAPL/11265/2026 BLAPL/3800/2026	STATE OF ODISHA SANDHESWAR SINGH VS	HIMANSHU SEKHAR MISHRA VS	Spl/0000173/2025 BARKOTE /334 /2024 SPECIAL JUDGE,DEOGARH(Debagarh)
40	D-BLAPL/11388/2026 BLAPL/3801/2026	STATE OF ODISHA RAJA MAHAPATRA VS	SAROJ KUMAR DASH VS	Spl/0000016/2024 TANGI (KHURDA) /68 /2026 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK
41	D-BLAPL/11397/2026 BLAPL/3802/2026	STATE OF ODISHA SONU HANTAL VS	NIHAR RANJAN SAHOO VS	GR/0000063/2026 KALIMELA /187 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang
42	D-BLAPL/11413/2026 BLAPL/3803/2026	STATE OF ODISHA ARABINDA KALTA VS	ROHIT KUMAR SUNA VS	Spl/0000077/2021 / /0 A.D.J.,KANTABANJI(Balangir)
43	D-BLAPL/11415/2026 BLAPL/3804/2026	STATE OF ODISHA SUMANT RAUT @ SUMANTA @ SUMANTA ROUTA VS	SANTOSH KUMAR MAHANTY VS	2(A)CC/0000003/2026 ASKA /69 /2026 J.M.F.C.,ASKA(Ganjam)
44	D-BLAPL/10079/2026 BLAPL/3805/2026	STATE OF ODISHA TARA SHARMA VS	SAILAZA NANDAN DAS VS	GR/0000281/2026 Maitri Vihar PS /82 /2026 DISTRICT & SESIONS JUDGE,BHUBANE
45	D-BLAPL/9338/2026 BLAPL/3806/2026	STATE OF ODISHA BISHAL MURMU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TR/0000127/2026 MALKANGIRI /452 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000055/2025

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46	D-BLAPL/10967/2026 BLAPL/3807/2026	PINTU @ MANOJ NAIK @ MANOJ KU. NAIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL SADAR /495 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000865/2025
47	D-BLAPL/10970/2026 BLAPL/3808/2026	RUDRAPRASAD TRIPATHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	AINTHAPALI /47 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000388/2026
48	D-BLAPL/11280/2026 BLAPL/3809/2026	ASHISH KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/000013/2026
49	D-BLAPL/11370/2026 BLAPL/3810/2026	NABI KHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /646 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000059/2025
50	D-BLAPL/11373/2026 BLAPL/3811/2026	MUKESH @ GUDDU JHA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANHARPALI /63 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000012/2026
51	D-BLAPL/11375/2026 BLAPL/3812/2026	NAKULA DIGAL VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BALLIGUDA /120 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000096/2025
52	D-BLAPL/10218/2026 BLAPL/3813/2026	SASHI KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /96 /2026 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D) CT/0000105/2026
53	D-BLAPL/10412/2026 BLAPL/3814/2026	CHINTU @ CHANDAN NAYAK VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	JAJPUR SADAR /185 /2025 A.D.J.,JAJPUR(Jajapur) CT/0000095/2025
54	D-BLAPL/10581/2026 BLAPL/3815/2026	MUNA BISOYI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SHERAGADA /152 /2022 A.D.J.,ASKA(Ganjam) Spl/0000008/2022
55	D-BLAPL/11403/2026 BLAPL/3816/2026	SUMIT KUMAR NAYAK @ KUNU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /66 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000049/2026
56	D-BLAPL/11288/2026 BLAPL/3817/2026	ASHOK DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/000013/2026
57	D-BLAPL/11307/2026	RAJESH KUMAR SAHOO	AMIT KUMAR PATRA	SPL.TASK FORCE /1 /2024

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	BLAPL/3818/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, NIMAPARA(Puri) TR/0000025/2024
58	D-BLAPL/11434/2026 BLAPL/3819/2026	JAYANT AMAYAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000010/2025
59	D-BLAPL/11139/2026 BLAPL/3820/2026	PRAKASH MALLICK @ PRAKASH MALIK VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	ERASAMA /77 /2026 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000141/2026
60	D-BLAPL/11322/2026 BLAPL/3821/2026	SANJIT BHUKTA VS STATE OF ODISHA	NIRANJAN HOTA VS	BOUDH /42 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000021/2026
61	D-BLAPL/11437/2026 BLAPL/3822/2026	NANDA @ DUSHMANTA MANIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000106/2023
62	D-BLAPL/9919/2026 BLAPL/3823/2026	SENAPATI BINDHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /108 /2017 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000020/2018
63	D-BLAPL/11331/2026 BLAPL/3824/2026	RUDRA GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /81 /2026 J.M.F.C., SERAGARA(Ganjam) GR/0000094/2026
64	D-BLAPL/9921/2026 BLAPL/3825/2026	BASUDEV KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /108 /2017 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000020/2018
65	D-CMP/17265/2026 CMP/692/2026	SIDHESWAR DAS VS PRATIMA DAS	LALITENDU MISHRA VS	// CIVIL JUDGE SR.DIVISION CUM A.S.J. N CS/0000119/2022
66	D-CMP/12236/2026 CMP/693/2026	KESHAB CHANDRA BARIK VS SANKARSAN BARIK	KAUSHAL HUSSAIN VS	// DISTRICT & SESSIONS JUDGE,BHADRAK Fao/0000012/2026
67	D-CMP/16553/2026 CMP/694/2026	SANDA MINATI @ S.MINATI VS PRAMILA SETHI	UMA CHARAN MISHRA VS	// A.D.J.,CHATRAPUR(Ganjam) Fao/0000002/2024
68	D-CMP/17092/2026 CMP/695/2026	ANIRUDHA SWAIN VS	JYOTI RANJAN DEO VS	// ADDL CIVIL JUDGE (SD), BHADRAK(BH)

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69	D-CMP/16392/2026 CMP/696/2026	MUSI SWAIN GUDIA SAHU VS JYOTI SAHU	AJAY KUMAR NANDA VS	CMA/0000140/2025 // CIVIL JUDGE (SD),SUNDERGARH(Sunda CMA/0000001/2024
70	D-CMP/16669/2026 CMP/697/2026	RANJIT KUMAR MAHAKUD VS CHARU MAHAKUD	SUBASH CHANDRA PUSPALAKA VS	// A.D.J.,BOUDH(Baudh) Fao/0000001/2020
71	D-CMP/17432/2026 CMP/698/2026	BIJAYALAXMI PANDA VS BIPIN BIHARI SAHU	RAJENDRA NARAYAN ROUT VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur IA/0000226/2024
72	D-CMP/17942/2026 CMP/699/2026	SUBHASHREE PACKERS PVT. LTD., CUTTACK VS SK. MATLUB ALLI	DEBAKANTA MOHANTY VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0000809/2024
73	D-CMP/18425/2026 CMP/700/2026	SRI BRAJA BIHARI DEB BIJE TANKOL (DEBARCHAN), KHORDHA VS SANJAY KUMAR SUNDRAY	JYOTI PATNAIK VS	// CIVIL JUDGE (JD),KHURDA(Khordha) IA/0000001/2024
74	D-CMP/17091/2026 CMP/701/2026	ABINASH CHOUDHURY @ AVINASH CHOUDHURY VS ARUNA KUMAR CHOUDHURY	JYOTI RANJAN DEO VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000132/2021
75	D-CONTC/9523/2026 CONTC/2296/2026	DILLIP KUMAR MAHAKUD VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// () //
76	D-CONTC/11975/2026 CONTC/2297/2026	KARTIK SINGH VS MRUTYUNJAY TRIPATHY,OAS, TAHASILDAR,BHUBANESWAR	ADV VS	// () //
77	D-CONTC/14042/2026 CONTC/2298/2026	RAJIB KUMAR SAHOO VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
78	D-CONTC/14043/2026 CONTC/2299/2026	DIPANJALI MOHANTY VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
79	D-CONTC/14049/2026 CONTC/2300/2026	KRUTISUNDAR SAMAL VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //

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80	D-CONTC/14053/2026 CONTC/2301/2026	KANHU CHARAN BISWAL VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
81	D-CONTC/14055/2026 CONTC/2302/2026	MANOJ KUMAR SAHU VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
82	D-CONTC/14058/2026 CONTC/2303/2026	RAJESH KUMAR GURU VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
83	D-CONTC/14346/2026 CONTC/2304/2026	IDGHA MASJID, BALASORE VS SULTAN KHAN,CHIEF EXECUTIVE OFFICER,CUTTACK	ADV. VS	// 0 //
84	D-CONTC/14412/2026 CONTC/2305/2026	DR.AMIYA RANJAN NAYAK VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0 //
85	D-CONTC/16513/2026 CONTC/2306/2026	RASMITA DHARUA VS GAURAV SHIVAJI ISALWAR, I.A.S	GOUTAM KUMAR ROURAY VS	// 0 //
86	D-CONTC/16938/2026 CONTC/2307/2026	SUDHAKAR MOHAPATRA VS N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// 0 //
87	D-CONTC/16940/2026 CONTC/2308/2026	MANAGING COMMITTEE OF HAZI MAHAMOOD URDU GIRLS HIGH SCHOOL,SANKARAPUR, VS N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// 0 //
88	D-CONTC/17334/2026 CONTC/2309/2026	DR.SWAPNA KABIRAJ VS R.DORAISWAMY,CEO AND M.D., LIC OF INDIA	ADV. VS	// 0 //
89	D-CONTC/17339/2026 CONTC/2310/2026	DR.LAXMIKANTA MISHRA VS R.DORAISWAMY,CEO AND M.D., LIC OF INDIA	ADV. VS	// 0 //
90	D-CONTC/17421/2026 CONTC/2311/2026	PADMANAVA MISHRA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
91	D-CONTC/13801/2026	HADIBANDHU BEHERA	ADV.	//

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	CONTC/2312/2026	VS DILIP ROUTRAY, IAS	VS	0 //
92	D-CONTC/14531/2026 CONTC/2313/2026	ABHAYA KUMAR ROUT VS SACHIN RAMCHANDRA JADAV, SECY. TO GOVT. OF ODISHA, AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR	ADV. VS	// 0 //
93	D-CONTC/16713/2026 CONTC/2314/2026	BABITA BEHERA VS MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
94	D-CONTC/16267/2026 CONTC/2315/2026	CHHOTRAY SOREN VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
95	D-CONTC/14617/2026 CONTC/2316/2026	ABHIMANYU SWAIN VS N.S. THIRAMALA NAYAK, COMMNR. CUM SECY., S AND ME DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// 0 //
96	D-CONTC/12045/2026 CONTC/2317/2026	SATYANARAYAN PATTANAİK VS RAVIND AGRAWAL, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// 0 //
97	D-CONTC/12401/2026 CONTC/2318/2026	UPENDRA KUMAR SAMAL VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SADASIVA PATRA (1) VS	// 0 //
98	D-CONTC/14479/2026 CONTC/2319/2026	BIDYADHAR PATRA VS DR. N. THIRUMALLA NAIK, IAS	ADV. VS	// 0 //
99	D-CONTC/14899/2026 CONTC/2320/2026	PRADIP KUMAR PATEL VS ARAVIND AGRAWAL, COMMNR CUM SECY. TO GOVT., BHUBANESWAR	ADV. VS	// 0 //
100	D-CONTC/15315/2026 CONTC/2321/2026	MD NAJRUL HAQUE KHAN VS AMBAR KUMAR KAR, COLLECTOR, JAJPUR	ADV. VS	// 0 //
101	D-CONTC/16460/2026 CONTC/2322/2026	RAJMOHAN SENAPATI VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR, SURVEY AND MAP PUBLICATION, CUTTACK	ADV. VS	// 0 //
102	D-CONTC/17652/2026 CONTC/2323/2026	BIRANCHI NARAYAN MISHRA VS	ADV. VS	// 0

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103	D-CONTC/17660/2026 CONTC/2324/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR RAJKISHORE MALLICK VS	ADV. VS	// // ()
104	D-CONTC/17662/2026 CONTC/2325/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR AKHAYA KUMAR SATPATHY VS	ADV. VS	// // ()
105	D-CONTC/17664/2026 CONTC/2326/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS	ADV. VS	// // ()
106	D-CONTC/17668/2026 CONTC/2327/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR MEHERS HANDLOOM PVT. LTD., BHUBANESWAR VS	ADV. VS	// // ()
107	D-CONTC/17790/2026 CONTC/2328/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR PURNA CHANDRA PANDA VS	ADV VS	// // ()
108	D-CONTC/14598/2026 CONTC/2329/2026	YAMINI SARANGI, IAS, COMMISSIONER CUM SECRETARY WORKS DEPTT. PRAVAKAR BEHERA VS	ADV. VS	// // ()
109	D-CONTC/15310/2026 CONTC/2330/2026	DR. N. THIRUMALA NAIK, I.A.S. RASHMIREKHA BEHURA VS	ADV. VS	// // ()
110	D-CRLA/7936/2026 CRLA/380/2026	BALAMUKUNDA BHUYAN, OAS ARJUN PODH VS	ABHAYA KUMAR SHARMA VS	// KUCHINDA /311 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR
111	D-CRLA/10601/2026 CRLA/381/2026	STATE OF ODISHA PRAKASH SETHY@PAPPU VS	JITENDRA SAMANTARAY VS	Spl/0000054/2023 SPL.TASK FORCE /11 /2025 2ND A.D.J.-CUM-SPL. JUDGE, BHUBANESWAR
112	D-CRLA/10308/2026 CRLA/382/2026	STATE OF ODISHA KANHA@NIRAKAR SWAIN VS	HARMOHAN DHAL, SR. ADV. VS	TR/0000261/2025 RAJKANIKI /60 /2026 SPECIAL JUDGE (POCSO), KENDRAPARA
113	D-CRLA/10237/2026 CRLA/383/2026	STATE OF ODISHA AJODHYA MAJHI VS	JUGALA KISHORE PANDA VS	Spl/0000014/2026 MANAMUNDA /178 /2020 ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		ST/0000031/2021

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114	D-CRLA/11662/2026 CRLA/384/2026	GIRIJA SHANKAR SABAT@KOKO SABAT VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHALLIKOTE /531 /2024 A.D.J.,KHALLIKOTE(Ganjam) Spl/000020/2024
115	D-CRLA/8857/2026 CRLA/385/2026	AVINASH BHUE@ABINASH BHUE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAMPUR (SONEPUR) /82 /2023 DISTRICT AND SESSIONS JUDGE,SONEPUR SC/000046/2024
116	D-CRLA/9784/2026 CRLA/386/2026	KANHU@MRUTYUNJAY RANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /64 /2017 A.D.J.,JALESWAR(Baleshwar) ST/000016/2020
117	D-CRLMA/11240/2026 CRLMA/48/2026	MANOJ KUMAR AGRAWAL VS ANIL KUMAR AGRAWAL	SUSHANTA KUMAR JOSHI, L.K.MEHERA, S.K.SAHOO, S/BEHERA VS	A.D.J.,KANTABANJI(Balangir) CRA/000004/2022
118	D-CRLMC/4477/2026 CRLMC/1331/2026	PRAVAKAR PARAMANIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JANKIA P.S. /442 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000919/2025
119	D-CRLMC/6374/2026 CRLMC/1332/2026	MANOJ @ MANORANJAN PANDA VS STATE OF ODISHA	NALINI KANTA SAHOO VS	JONK /46 /2013 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000178/2013
120	D-CRLMC/10676/2026 CRLMC/1333/2026	BADRI NARAYAN MOHANTY VS LAXMIPRIYA MOHAPATRA	ABHISHEK DASH VS	// JUDGE, FAMILY COURT, DHENKANAL Ctp/0000061/2025
121	D-CRLMC/7558/2026 CRLMC/1334/2026	RABINDRA PANIGRAHI VS STATE OF ODISHA	RUCHI RAJGARHIA VS	HINJILI /164 /2024 J.M.F.C.,HINJILI(Ganjam) GR/0000149/2024
122	D-CRLMC/11889/2026 CRLMC/1335/2026	TOPHAN PANDI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KODALA /123 /2011 A.D.J.,KODALA(Ganjam) ST/000032/2025
123	D-CRLMC/10885/2026 CRLMC/1336/2026	SUSHANTA KUMAR SAHU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MAHILA (BERHAMPUR) /14 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000228/2024
124	D-CRLMC/11550/2026 CRLMC/1337/2026	MADHURAM @ MADHU RAM PUJARI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /22 /2019 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000032/2025
125	D-CRLMC/11339/2026	JOHAN DIGAL	AMIYA KUMAR TARAI	PHIRINGIA /138 /2015

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	CRLMC/1338/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000149/2015
126	D-CRLMC/11596/2026 CRLMC/1339/2026	SOUBHAGYA MANJARI SAMANTARA@SOUBHAGYA MANJARI SAMANTARAY VS RASHMITA SAHOO	SURYAKANTA DWIBEDI VS	//0 J.M.F.C,CUTTACK(Cuttack) DV M.C./0000107/2025
127	D-CRLMC/11752/2026 CRLMC/1340/2026	GYANA RANJAN BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SALIPUR /237 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000708/2024
128	D-CRLMC/11126/2026 CRLMC/1341/2026	ANGADA NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (BHANJANAGAR) /189 /201 A.D.J.,BHANJANAGAR(Ganjam) ST/0000091/2018
129	D-CRLMC/11138/2026 CRLMC/1342/2026	RAKESH MISHRA@RAKESH KUMAR MISHRA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BANDOMUNDA /147 /2021 ASST. SESSIONS JUDGE,ROURKELA(Su ST/0000127/2025
130	D-CRLMC/11410/2026 CRLMC/1343/2026	ABDUL KADIR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /87 /2020 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000134/2021
131	D-CRLMC/11686/2026 CRLMC/1344/2026	DHOBHA HANTAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOIPARIGUDA /86 /2017 ASST.SESSIONS JUDGE,STC,JEYPORE(K CT/0000031/2020
132	D-CRLMC/11509/2026 CRLMC/1345/2026	BISWAMOHAN SENAPATI VS STATE OF ODISHA	SUBHENDU KAR VS	KHARABEL NAGAR P.S. /51 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000169/2026
133	D-CRLMC/10599/2026 CRLMC/1346/2026	TUNA@MANORANJAN NAYAK VS STATE OF ODISHA	AMLAN MOHANTY VS	BHANDARIPOKHARI /261 /2020 S.D.J.M.,BHADRAK(Bhadrak) GR/0002413/2020
134	D-CRLMP/10525/2026 CRLMP/550/2026	PREETIMAYEE MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// (//
135	D-CRLMP/10850/2026 CRLMP/551/2026	SOUMYA RANJAN ROUT VS STATE OF ODISHA	BIDYADHAR MANSING VS	//0 (//
136	D-CRLMP/9175/2026 CRLMP/552/2026	K CHANDRA SHEKHAR RAO VS	SARAT BEHERA VS	DARGHA BAZAR /184 /2024 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta

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137	D-CRLMP/11838/2026 CRLMP/553/2026	STATE OF ODISHA SUDHANSU SEKHAR BISWAL VS	GOURAV DASH VS	Spl/0000155/2024 //0 () //
138	D-CRLMP/10922/2026 CRLMP/554/2026	STATE OF ODISHA BIKASH KUMAR BHOI VS	RAJKISHORE SAHOO VS	//0 J.M.F.C.,KONARK(Puri) CRMC/0000027/2020
139	D-CRLMP/11532/2026 CRLMP/555/2026	DISTRICT FOREST OFFICER, PURI WILDLIFE DIVISION PINAKI DUTTA VS	RANJAN KUMAR ROUT VS	LAXMISAGAR P.S. /171 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000362/2025
140	D-CRLREV/11433/2026 CRLREV/300/2026	STATE OF ODISHA CHHATISH @ CHHATISH CHANDRA NAYAK VS	BASANTA KUMAR DAS VS	//0 J.M.F.C.,BARIPADA(Mayurbhanj) CMC/0000452/2025
141	D-CRLREV/11722/2026 CRLREV/301/2026	STATE OF ODISHA BIMAL CHHATAR VS	PRASHANTA KUMAR NAYAK VS	TITILAGARH /16 /2018 ASST. SESSIONS JUDGE,TITILAGARH(B ST/0000042/2019
142	D-CRP/16154/2026 CRP/17/2026	STATE OF ODISHA MALAY RANJAN PRADHAN VS	MANASI MOHAPATRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0001558/2019
143	D-CRP/15064/2026 CRP/18/2026	LATA PATRA JAGADAMBA PRASAD @ DANGRI VS	DHANANJAYA MUND VS	// A.D.J.,DHARAMGARH(Kalahandi) Fao/0000007/2024
144	D-CRP/17018/2026 CRP/19/2026	UMASHANKAR DANGRI JASHODA GARDIA VS	ABHAYA KUMAR SHARMA VS	// DISTRICT AND SESSIONS JUDGE,JHARA Fao/0000009/2025
145	D-EXP/17033/2026 EXP/58/2026	LOPAMUDRA CHOUHAN BASANTA MALLICK VS	PRAFULLA KUMAR KAR VS	// () //
146	D-FAO/11412/2026 FAO/297/2026	STATE OF ODISHA THE DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD,BALASORE VS	NAYAN BEHARI DAS VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000012/2018
147	D-FAO/16212/2026 FAO/298/2026	PARBATI LENKA MANAGING COMMITTEE OF DEBARAJ BIDYAPITHA,BHUBANESWAR VS	HARA PRASAD RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000140/2018
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148	D-FAO/16683/2026 FAO/299/2026	JAYANTI KUMARI MUDULI VS STATE OF ODISHA	NIRANJAN LENKA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002182/2017
149	D-FAO/17220/2026 FAO/300/2026	SUSANTA KUMAR SENAPATI VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000328/2015
150	D-FAO/17287/2026 FAO/301/2026	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000362/2018
151	D-FAO/17297/2026 FAO/302/2026	BIPRA CHARAN SAHU VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000357/2018
152	D-FAO/17343/2026 FAO/303/2026	SURESH CHANDRA MISHRA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000706/2012
153	D-FAO/17344/2026 FAO/304/2026	ADYARASHMI MOHAPATRA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000135/2016
154	D-FAO/17348/2026 FAO/305/2026	ADITYA KUMAR JENA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001059/2016
155	D-MACA/16265/2026 MACA/378/2026	JULIYANA@JULIDHANI TIRKEY VS BAIDYANATH SAHU	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000051/2022
156	D-MACA/14675/2026 MACA/379/2026	DEBAKI SAHU VS SHRADHANJALI PANDA	ARJUNA CHARANA BEHERA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000125/2017
157	D-MACA/11610/2026 MACA/380/2026	THE DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE CO.LTD., GANJAM VS JIRIMAY DIGAL	SUDEEP KUMAR SARANGI VS	// 4TH M.A.C.T. BALLIGUDA(Kandhamal) Mac/0000007/2024
158	D-MACA/16271/2026 MACA/381/2026	SURENDRA MAHANTA VS SAROJINI SWAIN	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000137/2021
159	D-MACA/10914/2026	TATA AIG GENERAL INSURANCE CO. LTD.,SAMBALPUR	RIMJHIMBALA PATI	//

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	MACA/382/2026	VS URMILA MEHER	VS	A.D.J.,BARGARH(Bargarh) Mac/0000033/2018
160	D-MACA/16279/2026 MACA/383/2026	BICHHANDA CHARAN SAHOO VS DR.SUDEEP ACHARYA	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000477/2015
161	D-MACA/16306/2026 MACA/384/2026	PURABI HAZARY VS DILLIP KUMAR HAZARY	BIJAYANANDA SAMANTARAY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000735/2013
162	D-RPFAM/17704/2026 RPFAM/117/2026	SNIGDHA SARANGI VS BIJAY SHANKAR MAHAPATRA	MOHAMMED MUSTAQ ANSARI VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000036/2024
163	D-RSA/14688/2026 RSA/204/2026	SULOCHANA ROUT VS NIRANJAN BISWAL	MAHESWAR MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,,JHAR RFA/0000053/2023
164	D-RSA/14862/2026 RSA/205/2026	SABITA SAHU VS SANTOSH KUMAR SAHU	BHASKAR CHANDRA PANDA VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000017/2021
165	D-RVWPET/15298/2026 RVWPET/100/2026	SANDHYA RANI PATEL VS THE COMMISSIONER KENDRIYA VIDYALAYA SANGATHAN,NEW DELHI	ADV. VS	// ()
166	D-RVWPET/15266/2026 RVWPET/101/2026	SANDHYARANI MOHANTY VS UNION OF INDIA	ADV. VS	// ()
167	D-RVWPET/15891/2026 RVWPET/102/2026	HIMANSHU PATEL VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// ()
168	D-RVWPET/53704/2025 RVWPET/103/2026	UNION OF INDIA VS M/S. KIOCL LIMITED,BANGALORE	BHABANI SANKAR RAYGURU,SR. PANEL COUNSEL VS	// ()
169	D-RVWPET/9451/2026 RVWPET/96/2026	CHAIRMAN CUM MANAGING DIRECTOR, M.C.L., SAMBALPUR VS M/S. JALARAM TRANSPORT, ANGUL	HARIPAD MOHANTY VS	// ()
170	D-RVWPET/11813/2026 RVWPET/97/2026	UNION OF INDIA VS	AJAY KUMAR ROY (SR.PANEL COUNSEL) VS	// ()

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171	D-RVWPET/13650/2026 RVWPET/98/2026	GAYATRI BEHERA ODISHA PUBLIC SERVICE COMMISSION, CUTTACK VS DR.ANIL KUMAR SAHU	ARNAV BEHERA VS	// // ()
172	D-RVWPET/13661/2026 RVWPET/99/2026	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK VS DR. SANJAY KUMAR PANDA	ARNAV BEHERA VS	// // ()
173	D-STREV/14199/2026 STREV/15/2026	M/S. SESA STERLITE LTD.,(NOW M/S VEDANTA LTD.),JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/000022/2024
174	D-STREV/14231/2026 STREV/16/2026	M/S. SESA STERLITE LTD.,(NOW M/S. VEDANTA LTD.),JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/000029/2024
175	D-STREV/14257/2026 STREV/17/2026	M/S. SESA STERLITE LTD.,(NOW M/S. VEDANTA LTD.) JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/000015/2024
176	D-STREV/9157/2026 STREV/18/2026	M/S.BAIDYANATH INDUSTRIES, KALAHANDI VS COMMISSIONER OF SALES TAX,ODISHA	PRATIK DASH VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/000081/2018
177	D-STREV/14225/2026 STREV/19/2026	M/S.SESA STERLITE LTD.,(NOW M/S.VEDANTA LTD.),JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/000014/2024
178	D-STREV/14242/2026 STREV/20/2026	M/S. SESA STERLITE LIMITED , JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/000005/2024
179	D-STREV/14235/2026 STREV/21/2026	M/S.SESA STERLITE LTD.,(NOW M/S. VEDANTA LTD.),JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/000004/2024
180	D-STREV/14253/2026 STREV/22/2026	M/S. SESA STERLITE LIMITED , JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/000034/2024
181	D-STREV/14249/2026 STREV/23/2026	M/S.SESA STERLITE LTD.,(NOW M/S. VEDANTA LTD.),JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/000032/2024

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182	D-STREV/14252/2026 STREV/24/2026	M/S.SESA STERLITE LTD.,(NOW M/S. VEDANTA LTD.),JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000007/2024
183	D-STREV/14266/2026 STREV/25/2026	M/S.SESA STERLITE LTD.,(NOW M/S. VEDANTA LTD.),JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000017/2024
184	D-STREV/14236/2026 STREV/26/2026	M/S. SESA STERLITE LIMITED,JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000030/2024
185	D-STREV/14247/2026 STREV/27/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000006/2024
186	D-TRP(C)/17496/2026 TRP(C)/120/2026	ARCHANA BARIK @ PALO VS SANTOSH KUMAR PALO	ASHOK KUMAR DAS VS	// JUDGE FAMILY COURT AT PARALAKH CP/0000001/2026
187	D-WA/17096/2026 WA/604/2026	SRI SRI BISWANATH MAHADEV BIJE MAA TARINI PITHA,BBSR VS TARA @ TARAMANI PARHI	DHANANJAYA MUND VS	// () //
188	D-WA/12610/2026 WA/605/2026	DR. RUPALI TANDI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// () //
189	D-WA/13737/2026 WA/606/2026	BHAGAMAT MAJHI VS ALOK MAHARANA	ANKITA MUKHERJI VS	// () //
190	D-WA/15620/2026 WA/607/2026	STATE OF ODISHA VS ALOK CHANDRA MISHRA	SASWAT DAS,A.G.A VS	// () //
191	D-WA/7213/2026 WA/608/2026	BHUBANESWAR MUNICIPAL CORPORATION, BBSR VS BENUDHARA NAYAK	SAIBRATA RATH VS	// () //
192	D-WP(C)/15116/2026 WP(C)/12415/2026	ABHAY DAS VS GOVT. OF ODISHA	SASHIDHAR RANJIT VS	// () //
193	D-WP(C)/15230/2026	SANYA JANI	RAJIB LOCHAN PATTNAIK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12416/2026	VS THE STATE OF ORISSA	VS	0 //
194	D-WP(C)/15415/2026 WP(C)/12417/2026	DR. RAJESH KUMAR ROUT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
195	D-WP(C)/15458/2026 WP(C)/12418/2026	SUBHADRA BEHERA VS STATE OF ORISSA	SUBHADUTTA ROUSTRAY VS	// 0 //
196	D-WP(C)/15608/2026 WP(C)/12419/2026	BALAVADRA BEHERA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
197	D-WP(C)/17156/2026 WP(C)/12420/2026	LAXMIPRIYA MOHAPATRA VS ADDL.COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK	BHUBANESWAR DASH VS	// 0 //
198	D-WP(C)/16031/2026 WP(C)/12421/2026	SANTOSH JENA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
199	D-WP(C)/15510/2026 WP(C)/12422/2026	MANAS RANJAN BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
200	D-WP(C)/17422/2026 WP(C)/12423/2026	DR.PITHA CHARAN MURMU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
201	D-WP(C)/17249/2026 WP(C)/12424/2026	DR.SUBHADARSINI DEVI VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
202	D-WP(C)/15674/2026 WP(C)/12425/2026	BAIDHAR SAHOO VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
203	D-WP(C)/16227/2026 WP(C)/12426/2026	NARAYAN CHANDRA PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
204	D-WP(C)/15754/2026 WP(C)/12427/2026	PRAFULLA NAIK VS	SUBHASIS MOHAPATRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/15757/2026 WP(C)/12428/2026	STATE OF ODISHA SADANANDA LAKRA @ KALIA LAKRA VS	SUBHASIS MOHAPATRA VS	// // ()
206	D-WP(C)/17382/2026 WP(C)/12429/2026	STATE OF ODISHA DR. PATASWINI NAYAK VS	PRABODHA CHANDRA NAYAK VS	// // ()
207	D-WP(C)/16025/2026 WP(C)/12430/2026	STATE OF ODISHA RAMESH JENA VS	PRADEEP KUMAR DAS VS	// // ()
208	D-WP(C)/16376/2026 WP(C)/12431/2026	STATE OF ODISHA SAKUNTALA SAHOO VS	HARIPAD MOHANTY VS	// // ()
209	D-WP(C)/17503/2026 WP(C)/12432/2026	UNION OF INDIA M/S PRUTHWIRAJ MISHRA VS	KAJAL SAHOO VS	// // ()
210	D-WP(C)/16030/2026 WP(C)/12433/2026	STATE TAX OFFICER, DHENKANAL CIRCLE BHAGABAT PUHAN VS	PRADEEP KUMAR DAS VS	// // ()
211	D-WP(C)/16413/2026 WP(C)/12434/2026	STATE OF ODISHA SARITA MOHANTY VS	MADHAB LAL AGARWAL VS	// // ()
212	D-WP(C)/16105/2026 WP(C)/12435/2026	JOINT COMMISSIONER, BHUBANESWAR SURENDRA NATH SOREN VS	RUDRA NARAYAN PARIJA VS	// // ()
213	D-WP(C)/16511/2026 WP(C)/12436/2026	STATE OF ODISHA SUKANTI SAHOO VS	HARA PRASAD RATH VS	// // ()
214	D-WP(C)/16183/2026 WP(C)/12437/2026	STATE OF ODISHA SANTOSH KUMAR DARJEE VS	BIJAYA KUMAR RAGADA VS	// // ()
215	D-WP(C)/16222/2026 WP(C)/12438/2026	STATE OF ODISHA KABIRA MAHAKUD @ BAGAL VS	SWARUP KUMAR PATNAIK VS	// // ()
		THE COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ		//

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216	D-WP(C)/17133/2026 WP(C)/12439/2026	R.SUNANDA CHOWDHURY @ CHOUDHURY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
217	D-WP(C)/17627/2026 WP(C)/12440/2026	ER. AJIT KUMAR GANIK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
218	D-WP(C)/16604/2026 WP(C)/12441/2026	GAYATRI SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
219	D-WP(C)/17135/2026 WP(C)/12442/2026	RINKI KUMARI PATRO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
220	D-WP(C)/16653/2026 WP(C)/12443/2026	RUDRABINA PATI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
221	D-WP(C)/17511/2026 WP(C)/12444/2026	M/S. KALIMATA KRISHI BHANDAR, BALASORE VS THE CT AND GST OFFICER, BALASORE	BHABANI PRASAD MOHANTY VS	// 0 //
222	D-WP(C)/17629/2026 WP(C)/12445/2026	PRADIPTA KUMAR NISIKA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
223	D-WP(C)/17516/2026 WP(C)/12446/2026	M/S. SRIKHETRA AGRO INDUSTRIES, BALASORE VS THE STATE TAX OFFICER, CT AND GST CIRCLE, BALASORE	BHABANI PRASAD MOHANTY VS	// 0 //
224	D-WP(C)/16657/2026 WP(C)/12447/2026	IPSITA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
225	D-WP(C)/17699/2026 WP(C)/12448/2026	M/S.SARANGI ENTERPRISES, SUNDERGARH VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
226	D-WP(C)/17310/2026 WP(C)/12449/2026	ODISHA POWER TRANSMISSION ENGINEERS ASSOCIATION(OPTRA), BHUBANESWAR VS ODISHA POWER TRANSMISSION CORPORATION LTD, BHUBANESWAR	SUBHADUTTA ROUTRAY VS	// 0 //
227	D-WP(C)/17793/2026	SUJIT KUMAR SAMAL	SOUBHAGYA SWAIN	//

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	WP(C)/12450/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/16380/2026 WP(C)/12451/2026	AJAYA SAMAL VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
229	D-WP(C)/16661/2026 WP(C)/12452/2026	LAXMI PRIYA JENA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
230	D-WP(C)/16381/2026 WP(C)/12453/2026	ANAM SAMAL VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
231	D-WP(C)/14674/2026 WP(C)/12454/2026	BHARTI AXA LIFE INSURANCE CO.LTD, MAHARASHTRA VS KANAK PAHAN	SAMARENDRA KUMAR MOHANTY VS	// 0 //
232	D-WP(C)/16711/2026 WP(C)/12455/2026	KAMINIBALA SAMANTARAY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
233	D-WP(C)/16464/2026 WP(C)/12456/2026	KHITISUTA DASH VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
234	D-WP(C)/6627/2026 WP(C)/12457/2026	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
235	D-WP(C)/16725/2026 WP(C)/12458/2026	SUSHANTA KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
236	D-WP(C)/16918/2026 WP(C)/12459/2026	MANORANJAN BEHERA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
237	D-WP(C)/16786/2026 WP(C)/12460/2026	TARANISEN DHAL VS COLLECTOR, BHADRAK	SUVENDU KUMAR RAY VS	// 0 //
238	D-WP(C)/13044/2026 WP(C)/12461/2026	BISWANATH SABAT VS	RAMESH KUMAR SAHU VS	// 0

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239	D-WP(C)/16587/2026 WP(C)/12462/2026	STATE OF ODISHA SK. MOINUDDIN VS	SATYABRATA SENAPATI VS	// // 0
240	D-WP(C)/15362/2026 WP(C)/12463/2026	STATE OF ODISHA RUPAK RANJAN SAMANTARAY VS	SWAPNA KUMAR OJHA VS	// // 0
241	D-WP(C)/17517/2026 WP(C)/12464/2026	STATE OF ODISHA CHHAGANLAL JAIN VS	BHARAT KUMAR MISHRA VS	// // 0
242	D-WP(C)/15436/2026 WP(C)/12465/2026	ADDITIONAL TAHASILDAR, ROURKELA TAHASIL, SUNDERGARH DR.ANJALI PATTANAIAK VS	KALYAN PATNAIK VS	// // 0
243	D-WP(C)/15403/2026 WP(C)/12466/2026	BERHAMPUR UNIVERSITY, BERHAMPUR, GANJAM INOCENCIO PRADHAN VS	BIBHUTI BHUSAN MISHRA VS	// // 0
244	D-WP(C)/17228/2026 WP(C)/12467/2026	STATE OF ODISHA HAREKRUSHNA DASH VS	DURGESH NARAYAN RATH VS	// // 0
245	D-WP(C)/15924/2026 WP(C)/12468/2026	STATE OF ODISHA NIRANJAN TRIPATHY VS	Subhendu Kar VS	// // 0
246	D-WP(C)/16818/2026 WP(C)/12469/2026	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
247	D-WP(C)/18309/2026 WP(C)/12470/2026	UNION OF INDIA DINAKRUSHNA MAJHI VS	JITENDRA SAMANTARAY VS	// // 0
248	D-WP(C)/16898/2026 WP(C)/12471/2026	STATE OF ODISHA JYOTI RANJAN SAHOO VS	Akhand VS	// // 0
249	D-WP(C)/17234/2026 WP(C)/12472/2026	SUB-COLLECTOR, PURI AAHWAAN INSTITUTE OF HEALTH SCIENCE, BHADRAK VS	SUBHANKAR ROUT VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/16608/2026 WP(C)/12473/2026	JYOTSHNAMAYEE MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
251	D-WP(C)/17510/2026 WP(C)/12474/2026	TIKUNA @ TUKUNA GAGARAI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
252	D-WP(C)/17071/2026 WP(C)/12475/2026	JAYANTI DAS VS CHIEF SECRETARY, GOVERNMENT OF ODISHA, LOK SEVA BHAWAN	BIJAYA KUMAR RAGADA VS	// 0 //
253	D-WP(C)/14372/2026 WP(C)/12476/2026	BEDABYAS NAYAK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
254	D-WP(C)/17275/2026 WP(C)/12477/2026	SANATAN GOUDA VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// 0 //
255	D-WP(C)/17582/2026 WP(C)/12478/2026	GANESH NAHAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
256	D-WP(C)/16621/2026 WP(C)/12479/2026	SNIGDHARANI BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
257	D-WP(C)/17145/2026 WP(C)/12480/2026	SABITA SETHI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
258	D-WP(C)/18288/2026 WP(C)/12481/2026	ANUJA TARINI MISHRA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
259	D-WP(C)/17391/2026 WP(C)/12482/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
260	D-WP(C)/16623/2026 WP(C)/12483/2026	SARITA RATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
261	D-WP(C)/17586/2026	KISHOR PRASAD SHA @ KISHOR SHA	LAXMINARAYAN PATEL	//

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	WP(C)/12484/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/17711/2026 WP(C)/12485/2026	ASHISH PATEL VS MAHANADI COAL FIELDS , SAMBALPUR	AMIYA KUMAR BEHERA VS	// 0 //
263	D-WP(C)/17467/2026 WP(C)/12486/2026	CHANDRAKANTA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
264	D-WP(C)/17470/2026 WP(C)/12487/2026	NIRANJAN PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
265	D-WP(C)/17474/2026 WP(C)/12488/2026	AMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
266	D-WP(C)/14601/2026 WP(C)/12489/2026	MANAGOBINDA SAHOO VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// 0 //
267	D-WP(C)/15204/2026 WP(C)/12490/2026	NAMITA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
268	D-WP(C)/17472/2026 WP(C)/12491/2026	DIBYASINGH MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
269	D-WP(C)/17497/2026 WP(C)/12492/2026	BHABANI PRASAD PANI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
270	D-WP(C)/16916/2026 WP(C)/12493/2026	SUBAL KUMAR NAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
271	D-WP(C)/15203/2026 WP(C)/12494/2026	BRAJABANDHU NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
272	D-WP(C)/15223/2026 WP(C)/12495/2026	PURNA CHANDRA SETHI VS	SHASHI BHUSAN JENA VS	// 0

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273	D-WP(C)/17651/2026 WP(C)/12496/2026	STATE OF ODISHA RTP MURALI RAJU VS	SRIKANTA MAHUNTA VS	// // ()
274	D-WP(C)/15690/2026 WP(C)/12497/2026	STATE OF ODISHA KRISHNA SONWANI VS	DHANANJAYA MUND VS	// // ()
275	D-WP(C)/15697/2026 WP(C)/12498/2026	STATE OF ODISHA BULI GOUDA VS	BYOMAKESH TRIPATHY VS	// // ()
276	D-WP(C)/17674/2026 WP(C)/12499/2026	STATE OF ODISHA NRUTYA GOPAL DAS BABAJI @ NITESH KUMAR PANDA VS	AMIYA KUMAR MISHRA VS	// // ()
277	D-WP(C)/15701/2026 WP(C)/12500/2026	HINDU PUBLIC SUDHARANI BADAIAK VS	SUSHANT KUMAR PRADHAN (3) VS	// // ()
278	D-WP(C)/17436/2026 WP(C)/12501/2026	STATE OF ODISHA BHARAT MALIK VS	SUKANTA KUMAR NAYAK VS	// // ()
279	D-WP(C)/16688/2026 WP(C)/12502/2026	STATE OF ODISHA PARAMANANDA PARIDA VS	SHARMISTHA SAMAL VS	// // ()
280	D-WP(C)/17453/2026 WP(C)/12503/2026	STATE OF ODISHA PRAKASH MALIK VS	SUKANTA KUMAR NAYAK VS	// // ()
281	D-WP(C)/17240/2026 WP(C)/12504/2026	STATE OF ODISHA JAGYANSENEE DAS VS	DURGESH NARAYAN RATH VS	// // ()
282	D-WP(C)/16066/2026 WP(C)/12505/2026	STATE OF ODISHA KATAK NRUTYOTSAV COMMITTEE, CUTTACK VS	SASWATA PATNAIK VS	// // ()
283	D-WP(C)/17456/2026 WP(C)/12506/2026	THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK BABAJI CHARAN SAHOO VS	SUKANTA KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/14117/2026 WP(C)/12507/2026	BIJAY KUMAR BALABANTA VS THE STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
285	D-WP(C)/17461/2026 WP(C)/12508/2026	KAILASH BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
286	D-WP(C)/14760/2026 WP(C)/12509/2026	DILESWAR NAIK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
287	D-WP(C)/18002/2026 WP(C)/12510/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
288	D-WP(C)/17464/2026 WP(C)/12511/2026	PANDAB CHARAN JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
289	D-WP(C)/16585/2026 WP(C)/12512/2026	MANOJ KUMAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
290	D-WP(C)/16319/2026 WP(C)/12513/2026	RAMESH CHANDRA KHILAR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
291	D-WP(C)/17442/2026 WP(C)/12514/2026	ANANTA CHARAN BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
292	D-WP(C)/18004/2026 WP(C)/12515/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
293	D-WP(C)/16320/2026 WP(C)/12516/2026	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
294	D-WP(C)/16588/2026 WP(C)/12517/2026	SUBHASHREE SAHU VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
295	D-WP(C)/17727/2026	SK. ALIM BUX	DEBADEEPTA SAHOO	//

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	WP(C)/12518/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/16599/2026 WP(C)/12519/2026	SAGARIKA BISOYI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
297	D-WP(C)/18018/2026 WP(C)/12520/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
298	D-WP(C)/17444/2026 WP(C)/12521/2026	BASUDEV PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
299	D-WP(C)/16787/2026 WP(C)/12522/2026	KEDARNATHA RATH VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
300	D-WP(C)/17448/2026 WP(C)/12523/2026	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
301	D-WP(C)/18356/2026 WP(C)/12524/2026	ABDUL NAZWAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
302	D-WP(C)/17477/2026 WP(C)/12525/2026	SUSHANT KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
303	D-WP(C)/18213/2026 WP(C)/12526/2026	BIBHURANJAN MOHAPATRA VS BANK OF BARODA, KHORDA BRANCH LAXMI NARAYAN KALYAN MANDAP, KHORDA	SOUMYA MISHRA VS	// 0 //
304	D-WP(C)/17479/2026 WP(C)/12527/2026	BABA MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
305	D-WP(C)/18029/2026 WP(C)/12528/2026	KSHYAMAKAR MAJHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
306	D-WP(C)/15818/2026 WP(C)/12529/2026	KAMALINI BARIK VS	SURYASNATA MOHAPATRA VS	// 0

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307	D-WP(C)/17061/2026 WP(C)/12530/2026	DIRECTOR OF ELEMENTARY EDUCATION, KHORDHA MIHIR KUMAR NAYAK VS ASSISTANT DIRECTOR (REVENUE)	SOMANATH MISHRA VS	// // 0 //
308	D-WP(C)/15899/2026 WP(C)/12531/2026	RASHMIREKHA SUBUDHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
309	D-WP(C)/15827/2026 WP(C)/12532/2026	DURGA DAS ADHIKARI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
310	D-WP(C)/17074/2026 WP(C)/12533/2026	PARESH KUMAR MALLICK VS COMMISSIONER FOR EMPLOYEES COMPENSATION CUM JOINT LABOUR COMMISSIONER, CUTTACK	SOMANATH MISHRA VS	// 0 //
311	D-WP(C)/16576/2026 WP(C)/12534/2026	SUHELKA SAGAR VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
312	D-WP(C)/17746/2026 WP(C)/12535/2026	MONALISHA MISHRA VS DEBASHISH MISHRA	SARADA DASH VS	// 0 //
313	D-WP(C)/17757/2026 WP(C)/12536/2026	DILLIP KUMAR DASH VS COMMISSIONER OF ENDOWMENT, ODISHA, BHUBANESWAR	NIRANJAN LENKA VS	// 0 //
314	D-WP(C)/18028/2026 WP(C)/12537/2026	JIMUTA BAHAN ROUT VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
315	D-WP(C)/17765/2026 WP(C)/12538/2026	MANAS DASH VS COMMISSIONER OF ENDOWMENT, ODISHA, BHUBANESWAR	NIRANJAN LENKA VS	// 0 //
316	D-WP(C)/17967/2026 WP(C)/12539/2026	PRAMOD KUMAR BALIARSINGH VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BHUBANESWAR-II	DAITARI BEHERA VS	// 0 //
317	D-WP(C)/16843/2026 WP(C)/12540/2026	M/S SURYAM INTERNATIONAL PRIVATE LIMITED VS THE PRINCIPAL, GST, CENTRAL EXCISE AND CUSTOMS	RAMESH CHANDRA JENA VS	// 0 //

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318	D-WP(C)/16698/2026 WP(C)/12541/2026	KARTIKA CHANDRA DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
319	D-WP(C)/18284/2026 WP(C)/12542/2026	M/S. SAI CONSULTANTS, BHUBANESWAR VS UTKAL UNIVERSITY, BHUBANESWAR	SUBHRANSHU DAS VS	// 0 //
320	D-WP(C)/18207/2026 WP(C)/12543/2026	UPENDRA KUMAR DASH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
321	D-WP(C)/16933/2026 WP(C)/12544/2026	TOSHABANTA DASH VS STATE OF ODISHA	DEBA PRASAD MISHRA VS	// 0 //
322	D-WP(C)/17614/2026 WP(C)/12545/2026	SUNIL KUMAR PATNAIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
323	D-WP(C)/18293/2026 WP(C)/12546/2026	DILESWAR NAIK VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
324	D-WP(C)/18255/2026 WP(C)/12547/2026	MIR MUKHTAR ALLI VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
325	D-WP(C)/18289/2026 WP(C)/12548/2026	BUDHIA SETHI VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
326	D-WP(C)/18291/2026 WP(C)/12549/2026	BHAGBAN SABAR VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
327	D-WP(C)/16823/2026 WP(C)/12550/2026	M/S DIMOND AGRO VET, BALASORE VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
328	D-WP(C)/15752/2026 WP(C)/12551/2026	NIRANJAN KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
329	D-WP(C)/17618/2026	SUSHAMA SAHU	CHANDAN KUMAR SAHOO	//

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	WP(C)/12552/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/15753/2026 WP(C)/12553/2026	TANMAYA SENAPATI VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //
331	D-WP(C)/17619/2026 WP(C)/12554/2026	SUDHASHMITA SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
332	D-WP(C)/18256/2026 WP(C)/12555/2026	SK. NASIBULLAH @ S. K. NASIBULLHA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
333	D-WP(C)/18159/2026 WP(C)/12556/2026	SAMIR BEHERA VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //
334	D-WP(C)/15852/2026 WP(C)/12557/2026	SURENDRA NAG VS STATE OF ODISHA	VS	// 0 //
335	D-WP(C)/18417/2026 WP(C)/12558/2026	SHAKTI SWARUP MITRA VS CHIEF GENERAL MANAGER, SBI, BHUBANESWAR	BISWABIHARI MOHANTY VS	// 0 //
336	D-WP(C)/18325/2026 WP(C)/12559/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
337	D-WP(C)/18290/2026 WP(C)/12560/2026	JUDHIST NAIK VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
338	D-WP(C)/15770/2026 WP(C)/12561/2026	NARAYAN MAHAPATRA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
339	D-WP(C)/15777/2026 WP(C)/12562/2026	BASANTI SARANGI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
340	D-WP(C)/17538/2026 WP(C)/12563/2026	MANJULATA SASMAL VS	JAYAKRISHNA MOHAPATRA VS	// 0

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341	D-WP(C)/18322/2026 WP(C)/12564/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // 0
342	D-WP(C)/16207/2026 WP(C)/12565/2026	NETAJI COLLEGE OF PHARMACY, KHURDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0
343	D-WP(C)/18161/2026 WP(C)/12566/2026	SAMIR BEHERA VS STATE OF ODISHA	RAKESH NAYAK VS	// // 0
344	D-WP(C)/17553/2026 WP(C)/12567/2026	BIBHUTI BHUSAN BARIK VS STATE OF ODISHA	RAJJEET ROY VS	// // 0
345	D-WP(C)/16388/2026 WP(C)/12568/2026	JAGNESWAR SAMANTARAY VS STATE EDUCATIONAL TRIBUNAL, ODISHA, BHUBANESWAR	PITAMBAR PANDA VS	// // 0
346	D-WP(C)/17512/2026 WP(C)/12569/2026	M/S MAA TARINI FLYASH BRICKS VS THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR	JIBAN JYOTI PRADHAN VS	// // 0
347	D-WP(C)/18279/2026 WP(C)/12570/2026	M/S. D.K.ENGINEERING AND CONSTRUCTION, BOLANGIR VS THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD.,BHUBANESWAR	SIDHANT DWIBEDI VS	// // 0
348	D-WP(C)/17425/2026 WP(C)/12571/2026	KISHORE KUMAR RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0
349	D-WP(C)/18080/2026 WP(C)/12572/2026	ABANI KUMAR PRADHAN VS MINING OFFICER-CUM-COMPETENT AUTHORITY, MINOR MINERAL, ANGUL	BIBHUTI BHUSAN BEHERA VS	// // 0
350	D-WP(C)/17666/2026 WP(C)/12573/2026	NURUL HAQUE VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0
351	D-WP(C)/17833/2026 WP(C)/12574/2026	SARAT KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// // 0

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352	D-WP(C)/17556/2026 WP(C)/12575/2026	LAKSHMAN KUMAR PATASANI VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
353	D-WP(C)/15713/2026 WP(C)/12576/2026	SATYASMITA PARIDA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
354	D-WP(C)/15100/2026 WP(C)/12577/2026	BHASKAR TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
355	D-WP(C)/14269/2026 WP(C)/12578/2026	BUDHIRAM PARIDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
356	D-WP(C)/17971/2026 WP(C)/12579/2026	THINK ROOF INFRA PVT.LTD., BHUBANESWAR VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
357	D-WP(C)/17602/2026 WP(C)/12580/2026	SHANKAR SUNA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
358	D-WP(C)/16548/2026 WP(C)/12581/2026	SOBHASHREE RATNAPRAVA SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
359	D-WP(C)/16557/2026 WP(C)/12582/2026	CHINMAYEE PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
360	D-WP(C)/9019/2026 WP(C)/12583/2026	GHASIRAM JOSHI VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
361	D-WP(C)/15521/2026 WP(C)/12584/2026	SANDEEP KUMAR PANDEY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
362	D-WP(C)/17825/2026 WP(C)/12585/2026	PRATYUSH KANHAR @ DIPUN VS UNION OF INDIA	CHITTA RANJAN LENKA VS	// 0 //
363	D-WP(C)/17069/2026	KUNTI KUMBHAR	BINOD KUMAR HATI	//

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	WP(C)/12586/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/15513/2026 WP(C)/12587/2026	JYOTSNARANI MOHAPATRA VS STATE OF ODISHA	BIBHUDHENDRA DASH VS	// 0 //
365	D-WP(C)/18043/2026 WP(C)/12588/2026	RABINDRA NATH KHUNTIA VS BRANCH MANAGER, UNION BANK OF INDIA	MANORANJAN SAHOO VS	// 0 //
366	D-WP(C)/15515/2026 WP(C)/12589/2026	PANCHANAN HOTA VS MUNICIPAL COUNCIL, GUNUPUR	PRASANNA KUMAR MISHRA VS	// 0 //
367	D-WP(C)/15524/2026 WP(C)/12590/2026	EXECUTIVE ENGINEER, RENGALI RIGHT CANAL DIVISION NO.II VS MAHENDRA KUMAR MOHANTY	DEBASHIS TRIPATHY, A.G.A VS	// 0 //
368	D-WP(C)/18281/2026 WP(C)/12591/2026	SAROJ KUMAR DASH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
369	D-WP(C)/15518/2026 WP(C)/12592/2026	SANDEEP KUMAR PANDEY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
370	D-WP(C)/18306/2026 WP(C)/12593/2026	HIRADRI TANAYA NANDA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
371	D-WP(C)/15768/2026 WP(C)/12594/2026	SAHEB JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
372	D-WP(C)/18307/2026 WP(C)/12595/2026	KALPA SAGAR VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
373	D-WP(C)/15829/2026 WP(C)/12596/2026	M.RAMBABU DORA VS STATE OF ODISHA	DR PATANJALI TRIPATHY VS	// 0 //
374	D-WP(C)/16098/2026 WP(C)/12597/2026	JYOTIRMAYEE SWAIN VS	PRABHU PRASAD MOHANTY VS	// 0

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375	D-WP(C)/17678/2026 WP(C)/12598/2026	THE STATE OF ODISHA MAUNABATI BEHERA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// // ()
376	D-WP(C)/14661/2026 WP(C)/12599/2026	SURENDRA KUMAR PRADHAN VS STATE OF ODISHA	ARUNA NAYAK VS	// // ()
377	D-WP(C)/15923/2026 WP(C)/12600/2026	M/S MAA GANGESWARI FILLING STATION, BHADRAK VS INDIAN OIL CORPORATION LIMITED, MUMBAI	ABHAYA KUMAR PARIDA VS	// // ()
378	D-WP(C)/15855/2026 WP(C)/12601/2026	JAYANTA KUMAR MOHANTY VS TAPASWINI MOHANTY	BRAJA KISHORE PANDA VS	// // ()
379	D-WP(C)/14793/2026 WP(C)/12602/2026	SIBADITYA SARBESWAR VS STATE OF ODISHA	GOKULANANDA PADHI VS	// // ()
380	D-WP(C)/13255/2026 WP(C)/12603/2026	RASMI KANTA PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// // ()
381	D-ABLAPL/8934/2026 ABLAPL/4532/2026	UMA SANKAR SINGH SAMANTA @ UMA SHANKAR SUANSIA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /28 /2026 ()
382	D-ABLAPL/9255/2026 ABLAPL/4533/2026	PARSURAM PALEI VS STATE OF ODISHA	JAGADIP SAHOO VS	JASHIPUR /34 /2020 ()
383	D-ABLAPL/11147/2026 ABLAPL/4534/2026	RANJIT BISWAL @ BABUL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA SADAR /61 /2021 ()
384	D-ABLAPL/10383/2026 ABLAPL/4535/2026	BIJAYA KUMAR ROUT VS STATE OF ODISHA	PRATIK NAYAK VS	PATTAMUNDAI RURAL PS /398 /2025 ()
385	D-ABLAPL/10639/2026 ABLAPL/4536/2026	BUNU SAHOO @ BABUN SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	MAHABIROD /67 /2026 ()

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386	D-ABLAPL/11207/2026 ABLAPL/4537/2026	BASANTI JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /3 /2026 () //
387	D-ABLAPL/11026/2026 ABLAPL/4538/2026	SAMBIT SHUBHADARSHAN SWAIN VS STATE OF ODISHA	PRUTHVIRAJ SETHI VS	GUNUPUR /240 /2024 () //
388	D-ABLAPL/11208/2026 ABLAPL/4539/2026	PADMANAVA @ PRADEEP FATESINGH VS STATE OF ODISHA	BISWAJIT SAHOO VS	FATEGARH /283 /2025 () //
389	D-ABLAPL/11053/2026 ABLAPL/4540/2026	RITESH NARASHIBHAI KAPADIYA @ RITESH KAPADIYA @ R.N.KAPADIYA VS STATE OF ODISHA	YUVRAJ PAREKH VS	UDITNAGAR /151 /2026 () //
390	D-ABLAPL/11226/2026 ABLAPL/4541/2026	BIKASH KUMAR PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
391	D-ABLAPL/10814/2026 ABLAPL/4542/2026	RATIKANTA GIRI @ PABANA VS STATE OF ODISHA	PARSURAM PANDA VS	TIHIDI /106 /2026 () //
392	D-ABLAPL/11095/2026 ABLAPL/4543/2026	BIJAY KUMAR DALEI @ BIJU DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //
393	D-ABLAPL/11237/2026 ABLAPL/4544/2026	PABITRA BARAL @ PABITRA KUMAR BARAL VS STATE OF ODISHA	BIKRAM ROUT VS	AUL /112 /2026 () //
394	D-ABLAPL/11241/2026 ABLAPL/4545/2026	SANKAR BEHERA @ SHANKAR BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /129 /2026 () //
395	D-ABLAPL/11250/2026 ABLAPL/4546/2026	SATYABRAT PATRA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /104 /2026 () //
396	D-ABLAPL/11252/2026 ABLAPL/4547/2026	CHANDRA SEKHAR PATRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SULIAPADA /40 /2026 () //
397	D-ABLAPL/11098/2026	SUBASH CHANDRA PANDA	BYOMAKESH TRIPATHY	/ /0

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	ABLAPL/4548/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/11099/2026 ABLAPL/4549/2026	ABHIRAM DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //
399	D-ABLAPL/11100/2026 ABLAPL/4550/2026	SUBASH BISWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
400	D-ABLAPL/11101/2026 ABLAPL/4551/2026	BHABANI SHANKAR BISOYI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NAYAPALLI P.S. /205 /2026 () //
401	D-ABLAPL/11396/2026 ABLAPL/4552/2026	BINAYAK ROUT VS STATE OF ODISHA	BIDYADHAR MANSING VS	/ /0 () //
402	D-ABLAPL/11107/2026 ABLAPL/4553/2026	TAPU NAYAK @ TAPAN KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /90 /2026 () //
403	D-ABLAPL/11120/2026 ABLAPL/4554/2026	ROCKY DAS VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	DIGAPAHANDI /99 /2026 () //
404	D-ABLAPL/11317/2026 ABLAPL/4555/2026	MANOJ KUMAR DASH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BIDANASI /94 /2026 () //
405	D-ABLAPL/9207/2026 ABLAPL/4556/2026	MANTU @ MANOJ KU. MAHALIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /115 /2026 () //
406	D-ABLAPL/11338/2026 ABLAPL/4557/2026	LIPU CHANDRA BHOI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PURUNAKOTE /94 /2023 () //
407	D-ABLAPL/10895/2026 ABLAPL/4558/2026	BASANTI ROUT VS STATE OF ODISHA	SANATAN DAS VS	KHUNTUNI /194 /2025 () //
408	D-ABLAPL/11124/2026 ABLAPL/4559/2026	SONU PANDEY @ PANDAY VS	SOUMYA RANJAN DAS VS	PLANTSITE /343 /2026 ()

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409	D-ABLAPL/11287/2026 ABLAPL/4560/2026	STATE OF ODISHA PINTU NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// PARJANG /194 /2026 ()
410	D-ABLAPL/11291/2026 ABLAPL/4561/2026	MIR MDABID ALI VS STATE OF ODISHA	SURYA PRATAP DEO VS	// / /0 ()
411	D-ABLAPL/11131/2026 ABLAPL/4562/2026	PATI BEHERA @ SRIPATI BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// ANGUL SADAR PS /249 /2026 ()
412	D-ABLAPL/11150/2026 ABLAPL/4563/2026	MANAS RANJAN NAYAK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// KOREI /139 /2026 ()
413	D-ABLAPL/11170/2026 ABLAPL/4564/2026	GANGA HANUMAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// BARGARH RURAL /124 /2024 ()
414	D-ABLAPL/11177/2026 ABLAPL/4565/2026	SRIKANTA MOHANTY VS STATE OF ODISHA	AJAYA KUMAR MOHAPATRA VS	// MADHUPATNA /123 /2026 ()
415	D-ABLAPL/11182/2026 ABLAPL/4566/2026	HIMANSU RAY VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	// PAHALA / /0 ()
416	D-ABLAPL/11209/2026 ABLAPL/4567/2026	ANU CHARAN PANDA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// JAGATSINGPUR /318 /2026 ()
417	D-ABLAPL/11311/2026 ABLAPL/4568/2026	G.R. ROUT @ GYANA RANJAN ROUT @ SIBU VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	// KHARABEL NAGAR P.S. /211 /2026 ()
418	D-ABLAPL/11224/2026 ABLAPL/4569/2026	KUSHA BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// HANDAPA /104 /2026 ()
419	D-ABLAPL/11096/2026 ABLAPL/4570/2026	NIDHIRAM SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()

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420	D-ABLAPL/11258/2026 ABLAPL/4571/2026	NARAYAN MAHAPATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	BOLANI /125 /2025 () //
421	D-ABLAPL/11323/2026 ABLAPL/4572/2026	RABIKANTA MALLIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /740 /2025 () //
422	D-ABLAPL/11113/2026 ABLAPL/4573/2026	KHURI BEGUM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAYAGARH /92 /2026 () //
423	D-ABLAPL/11364/2026 ABLAPL/4574/2026	SUJIT KUMAR BEHERA @ CHINTU PRADHAN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /133 /2026 () //
424	D-ABLAPL/11367/2026 ABLAPL/4575/2026	PRATAP KUMAR BISWAL VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	/ /0 () //
425	D-ABLAPL/11260/2026 ABLAPL/4576/2026	LAXMAN BEJ VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /317 /2025 () //
426	D-ABLAPL/11374/2026 ABLAPL/4577/2026	DAMODAR KHUNTIA VS STATE OF ODISHA	SANJIT MISHRA VS	ASTARANGA /75 /2023 () //
427	D-ABLAPL/11264/2026 ABLAPL/4578/2026	MD. EKBAL QURASHREE VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /173 /2026 () //
428	D-ABLAPL/11377/2026 ABLAPL/4579/2026	MANI SAHU @ MANI RAJ SAHU VS STATE OF ODISHA	SIBA RANJAN POLAI VS	BAIDYANATHPUR /137 /2026 () //
429	D-ABLAPL/11293/2026 ABLAPL/4580/2026	CHANDAN KUMAR NAYAK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	JALESWAR /216 /2026 () //
430	D-ABLAPL/11412/2026 ABLAPL/4581/2026	JITU @ JITENDRA KUMAR SAMAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /829 /2025 () //
431	D-ABLAPL/11391/2026	MANOJ SENAPATI	SURYA NARAYAN JAGADEV	/ /0

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	ABLAPL/4582/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/11122/2026 ABLAPL/4583/2026	NARAYAN DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /268 /2025 () //
433	D-ABLAPL/11256/2026 ABLAPL/4584/2026	BILASINI ROUT VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //
434	D-ABLAPL/11152/2026 ABLAPL/4585/2026	GOBINDA MAJHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /202 /2024 () //
435	D-ABLAPL/11418/2026 ABLAPL/4586/2026	BIJAY MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /332 /2025 () //
436	D-ABLAPL/11153/2026 ABLAPL/4587/2026	CHITRASEN NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /269 /2024 () //
437	D-ABLAPL/11420/2026 ABLAPL/4588/2026	PRAMOD KUMAR ROUT VS STATE OF ODISHA	BISMAYA STALIN VS	JAGATSINGPUR /320 /2026 () //
438	D-ABLAPL/11423/2026 ABLAPL/4589/2026	BALBANTA SAHOO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /23 /2026 () //
439	D-ABLAPL/11185/2026 ABLAPL/4590/2026	TOFAN DHADA @ CHINTU DHADA VS STATE OF ODISHA	SARTHAK SATAPATHY VS	JAGATSINGPUR /217 /2026 () //
440	D-ABLAPL/11157/2026 ABLAPL/4591/2026	LAI MAJHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /202 /2024 () //
441	D-ABLAPL/11243/2026 ABLAPL/4592/2026	PRAMOD KUMAR BISWAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SORO /49 /2021 () //
442	D-ABLAPL/11183/2026 ABLAPL/4593/2026	SAROJINI BISWAL VS	ACHYUTANANDA PATTANAİK VS	KHURDA MODEL /80 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/11424/2026 ABLAPL/4594/2026	STATE OF ODISHA JITENDRA PRUSTY @ THAKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// JENAPUR /126 /2022 () //
444	D-ABLAPL/11432/2026 ABLAPL/4595/2026	ANANDA KUMAR BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	LAHUNIPADA /102 /2026 () //
445	D-ABLAPL/11155/2026 ABLAPL/4596/2026	STATE OF ODISHA SUBASING MAJHI@SUBASINGH MAJHI VS	PRASANTA KUMAR JENA VS	KASHIPUR /202 /2024 () //
446	D-ABLAPL/11156/2026 ABLAPL/4597/2026	STATE OF ODISHA SUBASING MAJHI@SUBASINGH MAJHI VS	PRASANTA KUMAR JENA VS	KASHIPUR /269 /2024 () //
447	D-ABLAPL/11491/2026 ABLAPL/4598/2026	STATE OF ODISHA SUJATA MOHANTY VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	CUTTACK VIGILANCE /15 /2026 () //
448	D-ABLAPL/10703/2026 ABLAPL/4599/2026	SUDHANWA KUMAR NAYAK @ SUDHANABA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TOMANDO /73 /2026 () //
449	D-ABLAPL/11436/2026 ABLAPL/4600/2026	RANJAN KUMAR SAHU VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	K.NUAGAON /92 /2025 () //
450	D-ABLAPL/11646/2026 ABLAPL/4601/2026	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BERHAMPUR /41 /2026 () //